

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 211  
IB-1084/ND/2020

**IN THE MATTER OF:**

M/s. Aggarwal Advertising Agency

...PETITIONER

Vs.

M/s. Nav Grih Developers Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 11.01.2021  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

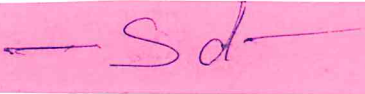
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Devesh Gupta, Advocate.


For the Respondent/ Corporate-debtor :Mr. Prakhar Singh, Advocate.

**ORDER**

Heard the submissions made by the Learned Counsel for the Operational-creditor. Advocate Mr. Prakhar Singh has appeared on behalf of the Corporate-debtor and offered to file "vakalatnama" within three days and reply within ten days. Matter is adjourned to 12.02.2021.



(V.K. Subburaj)  
Member (T)



(P.S.N. Prasad)  
Member (J)